

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**FRIDAY, THE TWENTY SECOND DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE

ARBITRATION APPLICATION NO: 166 OF 2024

Between:

Ms. Paturi Savitri, W/o. Poornanda Sastry, aged about 76 years Occ.
Housewife, R/o. Flat No 202, Kranti Ceon Apartments Jayabheri Pine Valley
Colony, Beside Care Hospital Gachibowli, Hyderabad-500032

...Applicant

AND

INDIA LAW LLP, Rep. By its Managing Partner Head office: Apeejay
Chambers, Ground Floor, Wallace Street, Fort, Mumbai-01 Branch Office:
Authorized Representative door no.302, Swapnalok Complex, Patny center
SD Road Secunderabad, Hyderabad-500003

...Respondent

Arbitration Application filed under Section 11(5) & (6) of the Arbitration and
Conciliation Act, 1996 R/w. Scheme for appointment of Arbitrator, 1996 praying
that this Hon'ble Court may be pleased to refer the dispute to the Sole Arbitrator
to adjudicate the Claims and disputes between the Applicant and the Respondent
pursuant to the Rental Agreement dated 05/09/2019.

Counsel for the Applicant : Sri R.S. Sravan Kumar

Counsel for the Respondent : Sri Yogesh Kumar Heroor

The Court made the following: ORDER

Mr. R.S. Sravan Kumar, learned counsel for the applicant, appears through
video conference.

Mr. Yogesh Kumar Heroor, learned counsel for the respondent.

Learned counsel for the parties jointly submit that Mr. Vedula Srinivas,
learned Senior counsel, be appointed as a mediator to resolve the dispute between
the parties.

In view of aforesaid submission, Mr. Vedula Srinivas, learned Senior counsel, is requested to resolve the dispute between the parties.

The parties undertake to appear before the learned Senior counsel on 30.11.2024 at 11:00 am.

List on 06.12.2024.

//TRUE COPY//

Sd/- K. SRINIVASA RAO
JOINT REGISTRAR

SECTION OFFICER

To,

1. Sri Srinivas Vedula, Room No. 24 & 25, 1st Floor, Sri Rama Towers, Tilak Road, Abids, Hyderabad-1.
2. One CC to Sri R.S. Sravan Kumar, Advocate [OPUC]
3. One CC to Sri Yogesh Kumar Heroor, Advocate [OPUC]
4. Two CD Copies

Njb



HIGH COURT

DATED:22/11/2024

LIST ON 06.12.2024



ORDER

ARBAPPL.No.166 of 2024

DIRECTION

⑥
20/11/24
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